मोटे तौर पर क्षत्र के प्रस्तावित विकास की रूपरेखा प्रदर्शित करता है। इस मास्टर प्लान के आधार पर पर्यटक सुविधाओं का विकास करने तथा स्मारक के आसपास के क्षेत्र के वातावरण का सुधार करने के लिये आवश्यक उपाय करने का प्रस्ताव है। जिन पर्यटक सुविधाओं का विकास करने का प्रस्ताव है उनमें आवास, कैफेटेरिया, शिविर स्थान, कार पार्क इत्यादि सम्मिलित होंगे।

(ख) जैसे ही विस्तृत योजना पूरी हो जाती है और धन उपलब्ध हो जाता है. कुशीनगर के मास्टर प्लान का कार्यान्वयन हाथ में ले लिया जायगा/विकास योजना के कार्यान्वयन के प्रारम्भ होने की तारीख से इसके पूरा होने में 2 वर्ष लगने की सम्भावना है।

Janata Hotel for Darjeeling

4970. SHRI K. B. CHETTRI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Darjeeing, the queen of the Hill stations has been included in the programme for construction of Janata Hotel ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) and (c). It is proposed to construct inexpensive hotels at the Metropolitan cities of Delhi, Bomby, Calcutta and Madras, and other selected tourist centres. The number and locations of such hotels to be constructed in the Central sector will depend upon the resources made available for this prupose during the Sixth Five Year Plan, which is under dscussion with the Planning Commission.

Allegation by Indian Commercial Pilots' Association

4971. SHRI HARI VISHNU KAMATH : Will the Minister of TOURSIM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that in connection with the recent IAF plane accident near Jorhat, the Indian Commercial Pilots' Association has alleged that certain safety restrictions on night operations in Assam Valley were violated ;

(b) whether the allegation is correct ; and

(c) if so, the reasons for such gross negligence and transgression of regulations ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a). No communication regarding violation of certain safety restrictions on night operations in Assam was received from the Indian Commercial Pilots' Association. However, a letter to the Editor, originated by the Association, appeared in the Times of India dated 21st November 1977, alleging that in spite of the fact that the Assam valley is not considered safe for night operations, the flights with the Prime Minister aboard was planned, particularly when there was no grave emergency like war or aggression.

(b) No safety restrictions on night operations were violated.

(c) Does not arise.

श्री राम रेयन्स, कोटा (राजस्थान) द्वारा आयात लाइसेंसो का कथित दुरुपयोग

4972. श्री हरिकेश बहादुर :
श्री रमापति सिंह :
श्री चन्द्रशेखर सिंह :
श्री गौरी शंकर राय :

क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गांव बरही, डाकखाना इकालदिहा, जिला वाराणसी के निवासी श्री नागेश्वर सिंह का दिनांक 13 अक्तूबर, 1976 का राष्ट्रपति को सम्बोधित पत्र राष्ट्रपति-सचिवालय द्वारा वित्त मंत्रालय को आवश्यक कार्यवाही के लिए भेज दिया गया है ;

(ख) यदि हां, तो दिल्ली क्लाथ एण्ड जनरल मिल्स लिमिटेड की एक कम्पनी

श्रीराम रेयन्स, श्रीरामनगर, कोटा (राजस्थान) द्वारा आयात लाइसेंसों के दुरुपयोग और धांधली सम्बन्धी आरोपों के बारे में सरकार द्वारा क्या कार्यवाही की जा रही है;

(ग) क्या मैसर्स श्रीराम रेयन्स ने 26 अप्रैल, 1973 को मैसर्स डाई इंची करकारिया प्राइवेट लिमिटेड, बम्बई को आयातित एथोमीन सी-25 के 48 ड्रम बेचे थे ;

(घ) क्या मैसर्स श्रीराम रेयन्स ने सरकार की अनुमति के बिना 18 जुलाई, 1972 को 8460 किलोग्राम आयातित लुगदी बेची थी ;

(ङ) क्या इस फर्म ने 5 जुलाई, 1972 को मैसर्स नूचेन प्लास्टिक लिमिटेड, फरीदाबाद को भी आयातित लुगदी बेची थी; और

(च) यदि हां, तो उनके विरुद्ध क्या कार्यवाही की गई है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) : (क) मैसर्स श्रीराम रेयन्स मिल्स, कोटा, राजस्थान के विरुद्ध 13-10-1976 को जनपद वाराणसी (उत्तर प्रदेश) के श्री नागेश्वर सिह सुपुत्र श्री रुद्र प्रसाद सिंह ने एक शिकायत राष्ट्रपति को भेजी थी जिसकी एक प्रति प्रधान मंत्री को भेजी गई थी। प्रधान मंत्री सचिवालय ने इस शिकायत को 5-11-1976 को वाणिज्य मंत्रालय को भेज दिया था।

(ख) से (च). इस मामले की अभी जांच पड़ताल की जा रही है। जांच पड़ताल पूरी होने के पश्चात यदि आवश्यक हुआ तो फर्म के विरुद्ध उचित कार्यवाही की जाएगी।

Non-Utilization of imported Groundnut Oil

4973. SHRI K. T. KOSALRAM : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether it is a fact that about 18,000 tonnes of Groundnut oil imported for distribution by Tamil Nadu Government some months ago, is lying in Bombay port unutilised ;

(b) whether it is also a fact that this oil will become unfit for human consumption if it is kept unrefined for some more time; and

(c) whether Government propose to release this oil to millers and refineries in Southern States for refining and distribution.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL)

(a) 17,300 tonnes of groundnut oil was imported for distribution to the different states, including Tamil Nadu, after assessing their demand. The oil is in STC's storage in Bombay.

(b) No, Sir.

(c) At present, considering the ruling prices of indigeno s groundnut oil, State Governments, including Tamil Nadu Government, are not inclined to lift the stocks as originally intended by them. The mode of disposal yf the oil is under the consideration of the Government.

C.B.I. Inquiry against Chairman of Syndicate Bank

4974. SHRI VIJAY KUMAR MALHOTRA :
SHRI R.L.P. VERMA :
SHRIMATI SHANTI DEVI :

Will the Minister of FINANCE be pleased to state :

(a) whether as reported in the 'Blitz' weekly of 27th August, 1977, a CBI inquiry is pending against Shri K.K. Pai, Chairman of Syndicate Bank for committing a large number of irregularities by making huge grants to Syndictae Agricultural Foundation which spent large amount on the farm of Shri T.A. Pai, former Minister of Industry ;